

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)94/ BB/ 17	-	For appointment of IRP	Rule 6 of IB	Travel Tours Pvt Ltd Vs Fortuna Urbanscape Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE

ORDER

Counsel for Petitioner is present. He has filed memo along with annexure that, notice has been served on Corporate Debtor. No representation for Corporate Debtor. He is called as absent. Counsel requested the Tribunal to address a letter to IBBI, New Delhi for appointment of IRP. Registry is directed to address a letter to the IBBI, New Delhi for appointment of IRP after verification whether any IRP was appointed for the Corporate Debtor Company. List it on 30/11/2017.


Member (T)


Member (J)